

Declaration of Assets of Hon 'ble Ms. Justice Nidhi Gupta

Sr.No.	All immovable properties held individually	Description and location	Remarks, if any, year of acquisition
1.	Individually	Flat D-4/1, 2 nd Floor, Vasant Vihar New Delhi-110057	Inherited from father vide mutation dated 19.5.2016
	-do-	Two bed room Flat CC1/201, JP Greens, Greater Noida	Purchased from own savings and possession taken on 9.9.2013
2.	Details of Motor vehicle	Make/Year	Remarks, if any, year of acquisition
	Individually	Skoda-Octavia	Gifted by father in the year 2015
3.	Ornaments and other valuables	Approximate Total Weight	Remarks, if any
	Individually	(i) Gold-Approximately 950 grams including 3 sets, Necklace, Chain, Kara, Bangles and Earrings with precious stones (ii)Diamond-One pair diamond Solitaire Earrings with one Solitaire Pendant, 2 Sets, One pair diamond Bangles, and one Polki set. (iii) One Rolex and one Omega Watch (iv) Cartier Spectacles and Sunglasses	Gift by parents and family
4.	Bank Deposits/ Fixed Deposits, shares/PPF/GPF, Debentures/ Mutual Funds etc.	Description and value	Remarks, if any
	Individually	Bank Balance Central Bank of India- Rs. 1 lac approx. State Bank of India- Rs. 19,64,178/- HDFC Bank- Rs. 46,75,377/-	Savings

		<p>Standard Chartered Bank- Rs.14,85,375/-</p> <p>Fixed deposits with SBI amounting to Rs.1 crore approx.</p> <p>PPF Rs. 54,91,634/-</p> <p>GPF contribution since 16.8.2022 till 31.3.2023 Rs. 5,00,000/-</p> <p><u>Mutual Funds/ Shares/ Bonds</u></p> <p>Value Rs.6,74,89,175.46 approximately</p>	
		<p><u>Insurance Policies</u></p> <p>(i)HDFC Life Sanchay Plus Policy sum assured 99,52,155/- Annual premium- Rs.9,56,938/- purchased on 30.4.2019</p> <p>(ii) HDFC Life Sanchay Plus Policy- sum assured Rs.66,95,000/- Annual premium- Rs.6,50,000/- purchased on 30.12.2020</p>	
5.	Cash-in-hand	Rs.2,00,000/-	

Sd/-
(NIDHI GUPTA)
JUDGE
05/09/2023